

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 67/2016
OA No. 1672/2013**

New Delhi this the 4th day of August, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Bhamidi Srinivasu, aged about 47 years
S/o Late Sh. B. Someswara Rao,
R/o 51/A E-II Block, NHFW Campus,
Munirka, New Delhi-110067 -Applicant/Petitioner

(By Advocate: Mr. S.K. Das)

VERSUS

Shri J.K. Das, Director,
National Institute of Health
& Family Welfare,
Munirka, New Delhi-110067 - Respondent

(By Advocate: Mr. H.D. Sharma)

O R D E R (Oral)

Mr. P.K. Basu, Member (J):

Learned counsel for the respondent states that vide order dated 30.05.2016, the order of this Tribunal dated 24.02.2015 has been implemented and the pay has also been revised vide order dated 19.07.2015. Learned counsel for the petitioner is also satisfied with this order. In view of this, the CP is closed and notice is discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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